CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI

w. e. f. 15.01.2018 DIVISION BENCHES

1.	Hon'ble The Acting Chief Justice	(Whole Doy)	LPA (2010 onwards): - Orders, Admission &
1.)	(Whole Day)	
	& X. C		Hearing.
	Hon'ble Mr. Justice Amitav K. Gupta		WPT, T.A., Tax matters, Commercial
	(Monday to Wednesday)		Appellate Division, Writs relating to Vires &
			Validity of Acts, Company Appeal,
			A.C.(D.B.), Cases related to Judicial
			` ''
			Officers, CMP, Cont.(Cvl.), Cont.(Appl.):-
			Orders, Admission & Hearing.
			WP(PIL) 2017 onwards :- Orders.
			Specially assigned Cr. Appeal(DB) matters.
	(Thursday)	(Whole Day)	
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	(Friday)	(1 st half)	LPA (2010 onwards): - Orders, Adm. &
	(Fillay)	(1 Hall)	
			Hearing. WP(PIL) 2017 onwards :- Orders.
			WPT, T.A., Tax matters, Commercial
			Appellate Division, Writs relating to Vires &
			Validity of Acts, Company Appeal, A.C.(D.B.),
			Cases related to Judicial Officers, CMP,
			Cont.(Cvl.), Cont.(Appl.):- Orders,
			Admission, Hearing & Assigned matters.
			,
			any matter not assigned before any Hon'ble
			Division Bench.
2.	Hon'ble Mr. Justice H. C. Mishra	(Whole Day)	Cr. Appeal (D.B.), Acq. Appeal (D.B.):-
	&		Orders, (including u/s 389 Cr. P.C),
	Hon'ble Mr. Justice B. B. Mangalmurti		Admission & Hearing.
	(Monday to Wednesday)		Cr. Appeal (D.B.):- Hearing (on Bail).
	(Monday to Weathesday)		Cr. Appeal (D.B.) custody matters:- Hearing.
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		(TT/1 1 T)	Specially assigned Cr. Appeal(DB) matters.
	(Thursday)	(Whole Day)	11 ,
			Cr. Appeal (D.B.):- Hearing (on Bail).
			Cr. Appeal (D.B.), Acq. Appeal (D.B.).
	(Friday)	(1 st half)	Cr. Appeal (D.B.), Acq. Appeal (D.B.):-
	` '		Orders, (including u/s 389 Cr. P.C),
			Admission & Hearing.
			Cr. Appl (D.B.):- Hearing (on Bail).
			Cr. Appl (D.B.) custody matters:- Hearing &
			Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh	(Whole Day)	LPA (up to 2009) & F.A.:- Orders, Admission.
	&		WP-PIL(up to 2016) :- Orders.
	Hon'ble Mr. Justice Ratnaker Bhengra		Company Appeal, W.P.(Cr), Cr. M. P.,
	(Monday to Thursday)		W.P.(Habaes Corpus), Cont.(Cr.), Cr. Rev. :-
	(Michael W Thursday)		Orders, Admission & Hearing.
			,
			CAT matters,:- Orders, Admission, Hearing.
			LPA (up to 2009), F.A:- Hearing & Assigned
			Specially assigned Cr. Appeal(DB) matters.
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SINGLE BENCHES

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1	Hon'ble The Acting Chief Justice	(2 nd half)	Cont. (Cvl.), C.M.P:- Orders, Admission,
	(Friday)		Tied-up, Assigned matters & any matter not
		md .	assigned before any Hon'ble Bench.
2	Hon'ble Mr. Justice H.C. Mishra	(2 nd half)	M.A. & A.C.(SB).: - Orders, Admission &
	(Friday)		Hearing Tied-up & Assigned matters.
3	Hon'ble Mr. Justice Aparesh Kumar Singh	(Whole day)	Arbitration matters, Company Petitions,
	(Friday)		Company Appleas. (SJ), Title Suits (arsing out
	· • • • • • • • • • • • • • • • • • • •		of Company matters), Testamentary Suits,
			Probate Cases and Original Criminal
			Miscellaneous cases (Arising out of Company
			matters), Cont. (Cvl.), C.M.P :-Orders,
			Admission & Hearing.
			All matters related to Fodder Scam:- Orders,
			Adm. & Hearing as well as Tied-up &
			Assigned matters.
4	Hon'ble Mr. Justice S. Chandrashekhar	(1 st half)	WPC grouping (arising out of Suit matters):-
	(Monday to Friday)		Fresh Filing, Orders & Admission.
	-		Specially assigned Cr. Appeal(SJ) matters.
	(Monday to Wednesday)	(2 nd half)	WPS grouping (Dismissal, Punishment, Retiral
			Benefit cum Pension, Suspension &
			Compassionate Appointment):- Fresh Filing,
			Order & Admission.
	(Thursday)	(2 nd half)	WPS (Dismissal, Punishment, Retiral Benefit
			cum Pension, Suspension & Compassionate
			Appointment) (2015 onwards):- Hearing .
	(Friday)	(2 nd half)	WPC grouping, Electricity matters:- Fresh
			Filing, Order, Adm. as well as Tied-up &
			Assigned matters.
5	Hon'ble Mr. Justice Amitav K. Gupta	(2 nd half)	F. A., C.R., Tr. Pet.(Cv.), S.C.L.P: - Orders,
	(Friday)		Admission & Hearing as well as Tied up and
			Assigned matters.
6	Hon'ble Mr. Justice Pramath Patnaik	(Whole day)	Cr. Appeal (S.J) (up to 2003):- Hearing.
	(Monday to Thursday)		Specially assigned Cr. Appeal (SJ) matters.
	(Friday)	(Whole day)	Cr. Appeal (S.J) (up to 2003):- Hearing as well
			as Tied up & Assigned matters.
7	Hon'ble Mr. Justice Rongon Mukhopadhyay	(Whole day)	Cr. M. P., Tr. Pet.(Cr.).:- Fresh Filing, Orders,
	(Monday to Wednesday)		Adm. & Stay matters.
			Cr. Rev.:- Fresh Filing, Orders & Adm.(2008
			onwards).
	(Thursday)	(Whole day)	Cr. M. P., Cr. Rev.(2008 onwards) :- Hearing.
	(Fuidow)	(Whole der)	Criminal Writ matters:- Fresh Filing, Orders,
	(Friday)	(Whole day)	Admissions, Hearing & Stay matters.
			P. C. Act except B.A.:- Orders, Adm., Hearing
			Stay matters as well as Tied up & Assigned
			matters.
0	Howklo Mr. Insting Detection Disc.	(XX/h-all)	
8	Hon'ble Mr. Justice Ratnaker Bhengra	(Whole day)	Cr. Appeal (S.J),: - Hearing as well as Tied up
9	(Friday) Hon'ble Mr. Justice Ananda Sen	(1 st half)	& Assigned matters. B.A. matters:- Orders & Admission.
7	(Monday to Friday)	(1 han) (2 nd half)	A.B.A.:- Orders & Admission.
	(Williay W Friday)	(2 Hall)	Tied up & Assigned matters (Friday 2 nd half.)
			Tied up & Assigned matters (Friday 2 - flair.)

10	Hon'ble Mr. Justice Anant Bijay Singh	(Whole day)	Cr. Rev.(up to 2007), A.B.A. (Int. Orders), Acq.
	(Monday to Wednesday)		Appeal (SJ), S. A.:- Orders, Adm. & Hearing.
	(Thursday)	(Whole day)	All Election petition:- Orders, Adm. & Hearing.
			S. A. & Cr. Rev.(up to 2007):- Hearing.
	(Friday)	(Whole day)	Cr. Rev.(up to 2007), A.B.A. (Interim Orders),
			Acq. Appeal (SJ), S.A. :- Orders, Admission
			as well as Tied-up & Assigned matters.
11	Hon'ble Mr. Justice Dr. S. N. Pathak	(Whole day)	WPS:- Fresh Filing, Orders & Adm.(2010
	(Monday toWednesday)		onwards).
	(Thursday)	(Whole day)	WPS (2010 onwards):- Admission.
			All WPS (2010 onwards):- Hearing.
	(Friday)	(Whole day)	WPS, Cont.(Cvl):- Fresh Filing, Orders &
	(Filday)	(vilore day)	Admission(2010 onwards) as well as Tied- up
			& Assigned matters.
12	Hon'ble Mr. Justice Rajesh Shankar	(Whole day)	WPC & WPL:-Fresh filing (except WPC
	(Monday & Tuesday)		arising out of Suit matters).
	(Wednesday)	(Whole day)	WPC (2008 onwards) & WPL:-Orders &
			Admission (except WPC - Suit matters).
	(Thursday)	(Whole day)	WPC (2008 onwards) & WPL:- Hearing.
	(Friday)	(Whole day)	WPC (2008 onwards) & WPL:-Orders,
			Admission as well as Tied up and Assigned
			matters (except WPC - Suit matters).
13	Hon'ble Mr. Justice B.B. Mangalmurti	(2 nd half)	Cr. Appeal (S.J),: - Hearing as well as Tied up
	(Friday)		& Assigned matters.
14	Hon'ble Mr. Justice Anil Kumar Choudhary	(Whole day)	Cr. Appeal (S.J), :- Orders, Admission &
	(Monday to Thursday)		Hearing(2006 onwards).
			Specially assigned Cr. Appeal (SJ) matters.
	(Friday)	(Whole day)	Cr. Appeal (S.J),:- Orders, Admission &
			Hearing (2006 onwards) as well as Tied up &
1.5	TT 911 M T (* D * 1 T/	(\$\$71 1 1)	Assigned matters.
15	Hon'ble Mr. Justice Rajesh Kumar	(Whole day)	WPS (up to 2009):- Orders, Admission, Hearing.
	(Monday to Friday)		except WPS- (Dismissal, Punishment, Retiral
			Benefit, Suspension, Comp. Appointment).
16	Hon'ble Mrs. Justice Anubha Rawat Choudhary	(Whole day)	WPC (up to 2007):- Orders, Admission &
	(Monday to Friday)		Hearing. (except WPC - Suit matters).
			Specially assigned Cr. Appeal (SJ) matters.
17	Hon'ble Mr. Justice Kailash Prasad Deo	(Whole day)	Cr. Appeal (S.J) (2004-2005) :- Hearing
	(Monday to Friday)		Specially assigned Cr. Appeal (SJ) matters.

NOTE: - 1. ALL MOTIONS FOR <u>URGENT/ ORDINARY</u> LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.

- 2. LISTING OF CONT. (C), C.M.P CASES SHALL BE MADE. IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABE DUE TO SUPERANNUATION/TRANSFER ETC., THEN IN THAT CASE, SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OF THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
- 3. ALL MOTIONS WITH REGARD TO <u>B. A. & A. B ,A. MATTERS</u> MAY BE MENTIONED BEFORE **HON'BLE MR. JUSTICE**ANANDA SEN